

MR. SPEAKER : You give separate notice for that.

SHRI C. T. DHANDAPANI : This is connected with it.

SHRI ANNASAHEB P. SHINDE : The public announcement was made. Accordingly, the Government of India has sanctioned the proposal for import of 30 trawlers. Now, after the first announcement was made, the various parties ; including public sector organisations, have indicated their requirement of 150 trawlers in addition. The exact number is not clear at the moment.

SHRI C. T. DHANDAPANI : How many persons have been given the licences and who are the persons ?

MR. SPEAKER : That needs a separate notice. I do not allow it.

SHRI SHANKERRAO SAVANT : There are some trawlers which are already in operation. I should like to know in which coasts they are in operation and how many in each coast.

MR. SPEAKER : After these are acquired, only then that will follow,

SHRI SHANKER RAO SAVANT : There are some trawlers which are actually in operation. I want to know in which coasts they are in operation

MR. SPEAKER : This is a question about the requirement of trawlers, not about trawlers already in operation. You give a separate notice for that, as to how many trawlers there are and where they are operated.

SHRI PRIYA RANJAN DAS MUNSI : I would like to know from the hon. Minister, when they have not been able to import these vessels, whether any immediate alternative arrangements can be made for Kerala fishermen who are facing serious trouble for the last three years.

SHRI ANNASAHEB P. SHINDE : The difficulty is not because of lack of import of these vessels. The difficulty is because during the last two years, there were some short-

falls in catch due to some periodical fluctuations and sufficient quantity of fish was not being found. The catch was a little less. I have explained the Government of India's policy as to how we propose to meet the requirement in future.

SHRI SHANKERRAO SAVANT : Sir, part (b) of the question is : the number of trawlers now in operation. It is in connection with that I am asking for the number of trawlers now in operation and in which coasts they are in operation.

MR. SPEAKER : Let him collect the information. They will be in so many places. Let him give a separate notice. This question is only about the number of vessels required (*Interruption*)

SHRI JYOTIRMOY BOSU : Will the hon. Minister tell us how many such trawlers are operating in the east coast, including Calcutta, adjoining Roychowk fishing Harbour, and how many do they propose to introduce in the Plan period ?

MR. SPEAKER : Has he got the information ? He can circulate it later on

SHRI ANNASAHEB P. SHINDE : Information port-wise is not available. (*Interruption*)

SHRI JYOTIRMOY BOSU : I did not say 'port wise'. There are two coasts—east coast and west coast. The east coast has been neglected throughout. That is why I have been wanting to know.

MR. SPEAKER : Has he got the information coast-wise ?

SHRI ANNASAHEB P. SHINDE : No. Sir. (*Interruptions*)

MR. SPEAKER : Next Question.

Allocation of Funds for Housing Scheme in Delhi/New Delhi by Housing and Urban Development Corporation

*527. SHRI S. C. SAMANTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) out of the thirty-five crore loan sanctioned by the Housing and Urban Develop-

ment Corporation for housing schemes in ten States, what is the sum of money for the capital towns of Delhi and New Delhi, separately ;

(b) whether quarters and residential accommodation being constructed at the Ministry level are being financed by this money or from direct sources ; and

(c) out of the amount earmarked for Delhi and New Delhi what is the distribution for public and private housing schemes :

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Rs. 3 crores. The loan has been sanctioned to the Delhi Development Authority for the construction of 2500 houses for Economically Weaker Sections of Society and 1000 houses for Low Income Group in Delhi.

(b) No Sir. The expenditure on the construction of general pool accommodation is met from the Consolidated Fund of India.

(c) The loan shall be utilised by the Delhi Development Authority for construction of houses to be sold to the public.

SHRI S. C. SAMANTA : In reply to part (c) of the question; the hon. Minister has said that the loan received by the DDA will be spent on construction of houses to be sold. I would like to know what types of houses will be constructed, what will be the price, and whether land price also will be included in that.

SHRI I. K. GUJRAL : I might clarify that I have referred in this question to Rs. 3 crores which have been given by the Housing and Urban Development Corporation to the DDA. But the total construction programme of the DDA for the current year is of the order of Rs. 14 crores. So far as the housing programme is concerned, under this scheme we are building houses for people whose income is below Rs. 250/- per month and for those whose income is between Rs. 250 and Rs 600 per month. The general pattern of allotment is that we ask for some small amount at the stage of application, then one-third when the house is allotted and two-third in easy instalments in about 15 years. The general

cost for very low income houses is about Rs. 8,000/- and that for low income about Rs. 20,000/-.

SHRI S. C. SAMANTA ; May I know whether LIC has sanctioned Rs. 1 crore more for the construction of houses for East Pakistan refugees and whether that is going to be taken up immediately.

SHRI I. K. GUJRAL : That is a separate scheme. East Pakistan refugees were given plots of land near Kalkaji and that money has been given to cooperatives. I do not have the exact information with me now. I will let the hon. Member know about it.

श्री विभूति मिश्र : डी० डी० ए० को सरकार ने रुपया दे दिया है। कर्ज लेने के लिए जो फार्म है वे श्रीमियों ने में जानना चाहता हूँ कि कर्ज के सम्बन्ध में जो शर्तें आपने रखी हैं, जो फार्म भरते होने हैं, उनको विमप्लिफाई करने के बारे में कोई निर्देश डी० डी० ए० को आप देने जा रहे हैं ? एम० पी० लोगो को भी कुछ प्लॉट मिले हैं। प्लॉट लेना तो आसान है लेकिन जब कर्ज लेना होता है तो उसके लिए जो फार्म होता है उसको कुछ विमप्लिफाई आप करेगे ?

SHRI I. K. GUJRAL : My hon. friend is mixing up two things. So far as the loan for house construction is concerned, that is given by the Delhi Administration and not by the DDA. Every year Government of India allocates to the Delhi Administration an amount of money which is given to middle income and low income house builders as loan. So far as farm is concerned, I was not aware of it. Since my hon. friend has drawn attention to it, I will look into it.

SHRI R. P. ULAGANAMBI : The accommodation problem is such a burning problem in Delhi, the capital of our country. In view of this, will the Government come forward to give preference or reserve a certain percentage to the Government servants coming from 500 to 600 km from Delhi, because people coming far away from Delhi are finding it difficult to get accommodation and they have to pay exorbitant rents ?

SHRI I. K. GUJRAL : My hon. friend is mixing up two schemes. As far as the

Government servants are concerned, there is the General Pool accommodation which is separate and has nothing to do with the DDA. Every Government servant who works here in Delhi is entitled to a house from the General Pool Government accommodation provided the house is available. At the moment the satisfaction is to the extent of 43%. Out of 100 people, 43 get Government houses in the General Pool accommodation. In the current Plan we are spending Rs 24 crores for building houses for the General Pool accommodation in Delhi and elsewhere.

SHRI T. BALAKRISHNIAH : The problem of accommodation in all modern cities and towns is becoming acute day by day, and in view of that will the Government ban sale and purchase of land around our cities and towns, and will the Government themselves acquire the land and build houses and sell them at a reasonable price so that lower and middle income group people will be in a position to purchase house ?

MR. SPEAKER : It is a suggestion for action.

SHRI VASANTRAO PURUSHOTTAM SATHE : In view of the shortage of accommodation in the metropolitan cities like Delhi, will the Government consider utilising the land in the so-called Civil Lines area where acres of land surround some bungalows, for residential purposes of the low income group housing ?

SHRI I K GUJRAL : I am in agreement with my friend that the optimum use of land should be made in urbanisable and urban areas and that is why it is necessary that not only the land should be more intensively used but also the land value should be controlled by the Government taking over the land and acquire it and then give it on socially just basis...*(Interruptions)*

MR. SPEAKER : His question was specific : whether the land in the bungalows will be taken over.

SHRI I. K. GUJRAL : So far as Delhi is concerned, if my hon friend is referring to big bungalow etc. we have already announced in this House and the Government also have taken a policy decision that the space should

be more intensively used by putting up more accommodation than what exists now But one thing has to be kept in mind. Fortunately, Delhi is a planned City. So, for making any change in the density, a technical committee has already been set up to prepare a new plan so that densification can be done according to a plan.

दालों के बढ़ रहे मूल्य

-†-

*528. श्री ईश्वर चौधरी :

डा० कर्णो सिंह :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ज्ञात है कि दालों के मूल्य प्रतिदिन बढ़ रहे हैं ;

(ख) यदि हाँ, तो इसके मुख्य कारण क्या हैं; और

(ग) दालों के मूल्यों में वृद्धि को रोकने और उनमें कमी लाने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Although the prices of pulses are ruling higher than last year from the beginning of February, 1972, the prices have shown a declining trend.

(b) The fall in production seems to be the most important factor responsible for the upward trend in the prices of pulses.

(c) Apart from unloading in the open market the limited stock of pulses available with the Food Corporation of India as a long term measure Government has taken several steps to increase the production of pulses, such as introduction of high yielding and disease-free varieties of pulses, adoption of package practices, introduction of short duration crop of pulses in the multiple cropping programme, introduction of improved varieties of arhar, moong, urad, etc.